

SUPREME COURT OF INDIA

Justice T Raja is the seniormost puisne Judge of the Madras High Court (Date of Appointment - 31 March 2009). By its resolution dated 16 November 2022, the Collegium proposed the transfer of Justice T Raja as a Judge of the High Court of Rajasthan. By his communication dated 23 November 2022, Justice T Raja had sought reconsideration of his transfer. Upon reconsideration, on 24 November 2022, the Collegium affirmed its earlier decision to transfer him as a Judge of the High Court of Rajasthan.

The Collegium has, by its resolution dated 19 April 2023, proposed the appointment of Justice Augustine G Masih as the Chief Justice of the High Court of Rajasthan. Justice Masih, who was appointed as a Judge on 10 July 2008 is senior in appointment to Justice T Raja who was appointed as a Judge on 31 March 2009. The Collegium resolves that the transfer of Justice T Raja as a Judge of the High Court of Rajasthan be effectuated at the earliest. His continuation

even as a Judge of the Madras High Court cannot be an impediment to the appointment of Justice S V Gangapurwala as the Chief Justice of the Madras High Court.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(K M Joseph), J

(M R Shah), J

(Ajay Rastogi), J

19 April 2023

